



2026:AHC:19496

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 17436 of 2025

Renu Singh

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Kripa Shankar Pandey
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. The writ petition is **dismissed**.
2. For order, see order of date passed in **Writ-A No.4500 of 2023 (leading petition)**.

January 28, 2026

N.S.Rathour

(Vikas Budhwar,J.)